coming. I would like to know from the hon, Minister whether it will be on this pattern. Will the Minister be pleased to tell us on what basis this amount is calculated? If it is less, what will the Government do on this issue? It comes to only R. 18,000 per worker.

श्री, अशोक महलोत : सर, ऐसी क्यूत नहीं है, जैसा कि माननीय सदस्य को आशंका है इसमें जो कैलकुलेशन होता वह जो मजदूर जब मिल क्लोज्ड हो जाती है तीन साल के लिए स्कीम बनी है । तीन साल में उसको, पहले वष में 75 परसेंट उसकी सेलरी जो है उसका दिया जाता है, दूसरे वर्ष में 50 प्रतिशत ग्रौरतीसरे वर्ष में 25 हप्रतिभत दिया जाता है। यह जो फिगर्ज दिए गए हैं यह एक प्रकार से इन्स्टालमेंटवाइज, किसी मिल में दो इस्टालमेंट मिल गई, किसी में एक मिला होगा और तीन-तीन महीने में इन्स्टालमेंट दी जाती है। इसलिए माननीय सदस्य की जो ग्राणका है वह निर्मूल है। मैं समझता हं कि इसमें उसी कैलकुलेशन पर चलते रहते हैं वरना जो मजदूर युनियन है वह खद ही हम से बात करती रहती है। इसलिए ऐसी यदि कोई शिकायत है तो हम दूर कर सकते हैं।

SHRI T. R. BALU: Mr. Chairman, Sir, because of the non-receipt of the rehabilitation fund by the workers, the workers are suffering So, what are the steps taken by the Government to expedite the disbursement of th rehabilitation fund?

श्री अशोक गहलोत: माननीय सभापित महोद्य, पहले कुछ ऐसी शर्ते लगाई हुई थीं जिसके कारण डिस्बर्समेंट में डिले हुया । यह शर्ते हमने अब दूर कर ली हैं । उसके बाद में समझता हूं कि तीन शर्ते इस प्रकार से थीं जिसके अन्तर्गत यह शर्तेलगा दी गई थीं पिछलीं सरकार के बक्त में, अगर किसी मजदूर की पेमेंट होने के बाद में, अगर वापस वह नौकरी में लगता है तो उसको वह पेमेंट वहां पर वापस गवर्नमेंट को चुकाना पड़गा । अगर वह मजदूर नहीं चुकाता है तो स्टेट गवर्नमेंट यह गारंटी ले कि वह उससे रिकवर कर

उसके एप्लायर से और सैन्ट्रल गवर्नमेंट को चुकाए । दो भर्त तो ग्रें थीं और तीसरी गर्त जो लाइसेंस था क्लोज्ड मिल का उसका सरंडर करने की थी । उसके ग्रलावा जो 26 डेज का एवरेंज निकालने को भर्ते लगा रखी थी . (यंबधान)

SHRI T. R. BALU Mr. Chairman, Sir, I want to know what the steps are that the Government has taken to expedite it

श्री अशोक गहलोतः यही थे कह रहा ।...(व्यवधान) ये सारा कडीशस लगी हुई थीं।

MR. CHAIRMAN: These are the difficulties he is trying to remove.

श्री श्रशोक गहनो : पिछली सरकार के वक्त में ये कंडीगंस कुछ लगा दी गई थीं वह सोच करके कि इसका मिसयूज नहीं होगा । पर जब हमने देखा कि इससे डिफिकलटी पैदा हो रही है तो अभी दो महीने पहले ही वह सब शर्ते ही हटा दी गई हैं । अब मैं समझता हूं कि कोई दिक्कत नहीं आ रही है ।

Review of India's Nuclear Policy
*165. SHRI BEKAL UTSAHI:†

DR. SANJAYA SINH.

Will the Minister of EXTERNAL AFFAIRS be pleased to state

- (a) whether it is a fact that the American Senator Larry Pressler during his 11 day official visit to South Asia also visited New Delhi in the second week of January, 1992;
- (b) whether during the visit Mr. Pressler pointed to the danger of seven to nine Islamic, "fundamen-

†The question was actually asked on the floor of the House by Shri Bekal Utsahi,

36

talist" nations, some of them possessing nuclear weapon capability, forming a "federation" to become a major-force in this region, which could pose a danger to India; and

(c) if so, whether in view of such a danger, Government have reviewed its nuclear policy, if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALE-IRO): (a) Yes, Sir. He was in New Delhi from 10-13, January 1992.

- (b) Yes, Sir, this view was expressed by Mr. Pressler.
- (c) Government remains committed to the development of nuclear power for peaceful purposes. Government keeps a constant watch on the evolving security environment for India regionally and globally and will defend its national interests under all cirumstances.

भी बेकल "उत्साही": हजूः-ए-मोहतरम, मैं घड़ी की तरफ देख पहा हूं

† شری بیکل انساهی : حضر مستوم میں گهری کی طرف دیکھوها هوں اور آنے سوال کو دیکھتا موں]

श्री संभापति : जरा छोटे में रायाल कर स्रो

श्री बेकस "उरु सी" : तो यही वहता स्वता है कि--

> **"जवाट ने** के वह साहिल पे मनजिर वे मगर,

यम्य की नाव में मेरा सवाल डूब यया।" श्री बेकल "ज्ञत्साही": जनवरी, 1992 में अमरीका के बड़े मजबूत, मझबूल और मझहूर सीनेटर केरी प्रतिलय दक्षिण एशिया की याता पर 11 दिन जब..... (व्यवधान)

† شری بیکل اتساهی : جلوری 1991 میں امریکہ نے بڑے مقبوط اور مشہور سیلڈر لیری پریسلر دکشن ایھیا کئی یاترا پر ۱۱ دن جب مدرخات)

श्री सुरेश पचौरी: माननीय सभापति जी

श्रीसभाषितः ध्रापं प्रश्न करलो । ...(व्यवधान) प्रश्न ही यह जाएगा ...(व्यवधान) जदाव हे जाएगा ।

श्री बेकल "उरसाही": क्या उन्होंन पाकिस्तान के पास परमाण बम होने ग्रीप उससे उत्पन्न स्थिति पर िखित रूप से कोई रिपोर्ट सरकार को दो है अगर ही तो उसकी जानका रो क्या है ?

† شری بیکل اتساهی : کیا انہوں نے پاکستان کے پاس پرمافو ہم هونے اور اس سے انہیں استنہی میں لکھت روپ ہے کوئی رپورٹ سرکار کو دی ھے - اگر ھاں تو اسکی جانکری کیا ھے -]

MR. CHAIRMAN: Do you know that they have got these capacities?

†[] Transliteration in Arabic script.

ruptions).

SHRI EDUARDO FALEIRO. Sir, Pressler proposed an amendment and that is how Pressler is famous. The Pressler Amendment is precisely concerning Pakistan and really it prevents the Government of the United States from giving aid or military technology to Pakistan because it finds ... (Interruptions). I read the operative portion for the information of the Members. It says, "No assistance shall be furnished to Pakistan"... (Inter-

SHRI S. JAIPAL REDDY. The main question is what India will do.

MR. CHAIRMAN Question Hour is over

WRITTEN ANSWERS TO QUESTIONS

Suggestions of National Tripartite Committee on Cotton Textiles

*166. SHRI MENTAY PADMANA-BHAM: Will the Minister of TEXT-ILES be pleased to state.

- (a) whether Goernment are considering various suggestions of the National Tripartite Committee on Cotton Textiles;
- (b) whether there is any proposal under Government's consideration to revise the basic Textile Policy;
- (c) whether any efforts are underway to evolve an integral policy covering the powerloom, mili and handloom sectors; and
- (d) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Government reconstituted the Industrial Committee on Cotton Textiles Industry comprising representatives of Government, employers and workers for discussing the problems facing the units which have become sick and the preventive measures to be taken in regard to other units. The first meeting of the Committee was held on 21-2-92 and its suggestions are under consideration.

(b) to (d) Government are examining the recommendations made by the Abid Hussain Committee appointed to reivew the progress of implementation of Textile Policy.

Pending Projects of Madhya Pradesh and Uttar Pradesh

*167. SHRI AJIT P. K. JOGI: KUMARI ALIA:

Will the Minister of PLANNING
AND PROGRAMME IMPLEMENTATION be pleased to state;

- (a) whether the State Governments of Uttar Pradesh and Madhya Pradesh have requested the Union Government to give early clearance to various projects of Madhya Pradesh and Uttar Pradesh; and
- (b) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENT. ATION (SHRI H R. BHARDWAJ):

- (a) No project from Uttar Pradesh is pending clearance in the Planning Commission. Two flood control schemes of Madhya Pradesh are pending for approval in the Planning Commission. These are (i) Shivana Flood Control Scheme (revised estimate) and (ii) Flood Protection Scheme for Shujalpur town.
- (b) These two schemes will be considered for investment approval after the Eighth Plan for Madhya Pradich